

CGHS Hospital In Kerala

3877. SHRI E. AHAMED:
SHRI SURESH KODIKUNNIL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government have any proposal to open more CGHS Hospitals in Kerala during Eighth Five Year Plan period;

(b) if so, the details thereof;

(c) the number and location of existing CGHS Hospitals in the State;

(d) the per capita expenditure incurred on the medicines in Kerala during the last three years;

(e) whether there is any proposal to increase the limit; and

(f) the total expenditure borne by the Government as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) No, Sir.

(b) The question does not arise.

(c) Nil.

(d) to (f). The question do not arise.

Issues with China

3878. SHRI T. SUBBARAMI REDDY:
SHRI SONTOSH MOHAN DEV:
SHRI BHAKTA CHARAN DAS:
DR. KRUPASINDHU BHOI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether steps are being taken by the Government to settle various issues with China;

(b) if so, the date of last efforts made in that regard and the outcome thereof;

(c) whether any bilateral talks were held between Foreign Ministers of India and China on border issue during the recent ASEAN Conference at Jakarta;

(d) whether they had agreed to resume India-China border talks;

(e) if so, the time by which talks are likely to be resumed;

(f) whether both the countries have come closer towards a final agreement during the last meet; and

(g) if so, the details thereof and the latest position in regard to resolving the outstanding issues?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir.

(b) the Eighth Session of India-China Joint Working Group on the boundary question was held in New Delhi, from August 18-20, 1995. Discussions between the two delegations resulted in an agreement on the pulling back of four Indian and Chinese posts, two on each side, located in close proximity in the Sumdorong Chu Valley (Wangdung area) in the Eastern Sector. These withdrawals are without prejudice to the respective positions of India and China on the alignment of line of actual control (LAC) in the area.

The two sides also discussed other border-related issues, including settlement of the boundary question, confidence building measures, clarification of the LAC between India and China and force reductions along the LAC.

(c) to (g). EAM's discussions with the Chinese Foreign Minister, in Jakarta, covered various aspects of our bilateral relationship. India and China are committed to work towards a fair, reasonable and mutually acceptable settlement of the boundary question. Discussions in this regard are going on in the framework of the India-China Joint Working Group. Concrete steps taken by India and China to enhance mutual confidence in the border areas will contribute in creating a climate that is conducive to a boundary settlement. The Ninth Session of the India-China Joint Working Group will be held in Beijing, later this year.

Coastal Zone Management Act, Kerala

3879. SHRI N.K. PREM CHANDRAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is any proposal before the Union Government to review the decision of banning construction in the coastal zone area of Kerala as per the relevant "Coastal Zone Management Act";

(b) whether the Government of Kerala has made any requisition to review the aforesaid decision; and

(c) if so, the reaction of the Union Government thereto?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) and (b). No, Sir.

(c) Does not arise.